

- (a) whether it is a fact that a decision has been taken to implement the restructured Rashtriya Krishi Vikas Yojana (RKVY) one year later;
- (b) if so, the facts in this regard;
- (c) whether final decision has been taken regarding the outlines of above said Yojana;
- (d) if so, what are its outlines; and
- (e) the reasons for effecting changes in the Rashtriya Krishi Vikas Yojana?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) No, Sir.

(b) to (e) Does not arise.

Per capita availability of cereals and pulses

4652. SHRI PALVAI GOVARDHAN REDDY:

SHRIMATI GUNDU SUDHARANI:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether before 20 years of reform period, *i.e.*, between 1972-76 to 1987-91, per-capita availability of cereals and pulses was consistently on the rise;
- (b) whether there is drastic reduction in per-capita net availability of foodgrains, *i.e.*, cereals and pulses, consistently during reform years, *i.e.*, from 1992 to 2011;
- (c) the reasons behind the sharp fall in the availability of cereals and pulses if one takes five year average for the years from 1992 to 2010;
- (d) if so, the reasons therefor; and
- (e) how the Ministry is planning to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (e) The per capital availability of cereals and pulses since 1972 is given below:

Year	(Grams per day)		
	Per capital net availability of cereals	Per capital net availability of pulses	Per capital net availability of foodgrains
1	2	3	4
1972	419.1	47.0	466.1
1976	373.8	50.5	424.3

1	2	3	4
1987	434.8	36.4	471.2
1991	468.5	41.6	510.1
1992	434.5	34.3	468.8
1997	466.0	37.1	503.1
2002	458.7	35.4	494.1
2007	407.4	35.5	442.8
2010	401.7	35.4	437.1
2011 (p)	423.5	39.4	462.9

(p) - provisional

The fluctuations in per capita availability are mainly due to fluctuations in production on account of variations in weather conditions, return on competing crops, increasing population etc.

The Government, *inter-alia*, implements various schemes such as Rashtriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM), National Horticulture Mission (NHM) etc. under which various incentives are given with a view to increasing agricultural productivity and production. In addition, Government imports various agricultural commodities to augment their domestic availability.

Disposal of Endosulfan

4653. SHRI P. RAJEEVE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Supreme Court has directed for disposal of Endosulfan;
- (b) if so, the details thereof;
- (c) the progress made on this front, so far; and
- (d) the quantity of Endosulfan, in tonnes, yet to be disposed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (d) Hon'ble Supreme Court of India in Writ Petition (Civil) No. 213 of 2011 filed by Democratic Youth Federation of India vs Union of India & Others *vide* ad-interim order dated 13.5.2011 has banned the production, use and sale of Endosulfan all over India till further orders. Further, as per the recent order